

# HIMACHAL PRADESH THIRTEENTH VIDHAN SABHA

(Eighth Session )

Postponed Questions For Written Answer

**Monday, 30th March, 2020/10th Chaitra, 1942 (Saka)**

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[Chief Minister - Jal Shakti Minister - Education Minister - Urban Development Minister - Agriculture Minister - Rural Development & Panchayati Raj Minister - Industries Minister - Forest Minister and Social Justice & Empowerment Minister ].

Total No. of Questions - 1

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## Retrenchment and Transfer of Workers

1016 Sh. Rakesh Singha(Theog) :

Will the **Industries Minister** be pleased to state :-

(a) during the last year upto 31.01.2020, how many workers have been retrenched and laid off in different Industries in the industrial areas of Parwano, Baddi, Barotiwala, Nalagarh, Una, Damtal, Kala Amb and Paonta Sahib; details of each establishment alongwith names of workers be given;

(b) has the procedure laid down under law been followed for retrenching and laying off workers and what is the retrenchment paid to each workmen; and

(c) how many establishments have transferred workers outside the State in the last one year; name of establishments and workers be given?

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Shimla : 171004 .

Dated: 18th March, 2020.

Yash Paul Sharma ,

Secretary .

